(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.55

Dated Guwahati, the 15th November, 2016

Hon'ble Mr. Justice Achintya Malla Bujor Barua has assumed charge of the office of the Addl. Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 15th November, 2016 at 10.30 A.M. as per Govt. of India's Notification **No. K.13018/01/2016-US.II** dated 10/11/2016, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/- H.K.Sarma,

REGISTRAR GENERAL

Memo No.HC.III-45/2016/ 28^{27} \sim 852 /G, dated Guwahati, 15^{th} November, 2016. Copy to:-

- 1) The Secy. to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification No. **K.13018/01/2016-US.II** dated 10/11/2016.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagalard, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of ______
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification **No. K.13018/01/2016-US.II** dated 10/11, 2016, for necessary action.
- 18) The Registrar (_________), Gauhati High Court, Guwahati.

L9)The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Stone Green
20)The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
21)The Joint Registrar (), Gauhati High Court, Guwahati.
The Deputy Registrar (), Gauhati High Court, Guwahati.
23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. K.13018/01/2016-US.II dated 10/11/2016.
The P.S. to Hon'ble Mr./Mrs. Justice, Judge, Gauhati High Court.
2 5)The P.S. to Hon'ble Mr. Justice Achintya Malla Bujor Barua, Judge, Gauhati High Court.
26)The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No.
K.13018/01/2016-US.II dated 10/11/2016.

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.56

Dated Guwahati, the 15th November, 2016

Hon'ble Mr. Justice Kalyan Rai Surana has assumed charge of the office of the Addl. Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 15th November, 2016 at 10.30 A.M. as per Govt. of India's Notification **No. K.13018/01/2016-US.II** dated 10/11/2016, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/- H.K.Sarma,

REGISTRAR GENERAL

Memo No.HC.III-45/2016/R653-R653

- 1) The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification No. K.13018/01/2016-US.II dated 10/11/2016.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of ______.

 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. K.13018/01/2016-US.II dated 10/11/2016, for necessary action.

		•					
18)The Registrar	(,	Gauhati	High	Court,	Guwahati.

- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Stone to Har/blo the Chief Justice, Cauhati High Court
- 20) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

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			zh,	_	
2 a)	The Deputy	Registrar () Gauhati High Court,	Guwahati.	
2 3)	The Deputy	Accountant General (A&E)	, Assam, Beltola, Guwaha	ati, with a	copy of
	Notification I	No. K.13018/01/2016-U S	.II dated 10/11/2016.		
24)	The P.S. to	Hon'ble Mr./Mrs. Justice		, Judge,	Gauhati
•	High Court.				
25)	The P.S. to \vdash	lon'ble Mr. Justice Kalyan R	ai Surana, Judge, Gauhati I	High Court.	
2 6)	The AOJ (Ac	counts), Gauhati High Cou	t, Guwahati with a copy	of Notificat	ion No.
	K.13018/0	1/2016-US.II dated 10/11/	2016.		

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.57

Dated Guwahati, the 15th November, 2016

Hon'ble Mr. Justice Prasanta Kumar Deka has assumed charge of the office of the Addl. Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 15th November, 2016 at 10.30 A.M. as per Govt. of India's Notification **No. K.13018/01/2016-US.II** dated 10/11/2016, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/- H.K.Sarma,

REGISTRAR GENERAL

Memo No.HC.III-45/2016/2879-2904/G, dated Guwahati, 15^{th} November, 2016. Copy to:-

- 1) The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification No. K.13018/01/2016-US.II dated 10/11/2016.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of ______
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. K.13018/01/2016-US.II dated 10/11/2016, for necessary action.
- 19) The Registrar, Gauhati High Court, Konima Bench, Kohima/ Aizawi Bench, Aizawi / Stanzar Aug

20) The Registrar-cum-Principal Secy. to H Guwahati.	on'ble the Chief Justice, Gauhati High Court,
21)The Joint Registrar (_), Gauhati High Court, Guwahati
o media	1.0128.01
23) The Deputy Registrar (), Gauhati High Court, Guwahati.
), Assam, Beltola, Guwahati, with a copy of
Notification No. K.13018/01/2016-US	
24) The P.S. to Hon'ble Mr./Mrs. Justice	, Judge, Gauhati High
Court.	_
25) The P.S. to Hon'ble Mr. Justice Prasanta	Kumar Deka, Judge, Gauhati High Court.
26) The AOJ (Accounts), Gauhati High Cou	rt, Guwahati with a copy of Notification No.
K.13018/01/2016-US.II dated 10/11	

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.58

Dated Guwahati, the 15th November, 2016

Hon'ble Mr. Justice Nelson Sailo has assumed charge of the office of the Addl. Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 15th November, 2016 at 10.30 A.M. as per Govt. of India's Notification No. K.13018/01/2016-US.II dated 10/11/2016, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/- H.K.Sarma,

REGISTRAR GENERAL

Memo No.HC.III-45/2016/ გ 9 05-2930/G, dated Guwahati, 15th November, 2016. Copy to:-

- 1) The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification No. K.13018/01/2016-US.II dated 10/11/2016.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of ____
- Assam, Beltola, Guwahati/ 17) The Accountant General (A&E), Kohima/Mizoram, Aizawi/ Arunachal Pradesh, Itanagar with a copy of Notification No. K.13018/01/2016-US.II dated 10/11/2016, for necessary action.
- 19) The Registrar, Gauhati High Court, Konima Bench, Kohima/ Aizawl Bench, Aizawl/ Stanger Bur

20) The Registrar-cum-Principal Secy. to Ho Guwahati.	on'ble the Chief Justice, Gauhati High Court,
21)The Joint Registrar (
A STATE OF THE STATE OF	70 mm
22) The Deputy Registrar (), Gauhati High Court, Guwahati.
23) The Deputy Accountant General (A&E)	, Assam, Beltola, Guwahati, with a copy of
Notification No. K.13018/01/2016-US	G.II dated 10/11/2016.
24) The P.S. to Hon'ble Mr./Mrs. Justice	, Judge, Gauhati High
Court.	
25) The P.S. to Hon'ble Mr. Justice Nelson Sa	ailo, Judge, Gauhati High Court.
	t, Guwahati with a copy of Notification No.
K.13018/01/2016-US.II dated 10/11/	

(HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.59

Dated Guwahati, the 15th November, 2016

Hon'ble Mr. Justice Ajit Borthakur has assumed charge of the office of the Addl. Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 15th November, 2016 at 10.30 A.M. as per Govt. of India's Notification **No. K.13018/01/2016-US.II** dated 10/11/2016, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/- H.K.Sarma,

REGISTRAR GENERAL ti. 15th November, 2016.

Memo No.HC.III-45/2016/293- 295-/G, dated Guwahati, 15th November, 2016. Copy to:-

- 1) The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification No. K.13018/01/2016-US.II dated 10/11/2016.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of ______.
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. K.13018/01/2016-US.II dated 10/11/2016, for necessary action.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawi Bench, Aizawi/ Stonagon Bud

20) The Registrar-cum-Principal Secy. to	o Hon'ble the Chief Justice, Gauhati High Court,
Guwahati.	
21)The Joint Registrar (), Gauhati High Court, Guwahati.
લાસું મહાલેલા કુમામ્ય	
2 2) The Deputy Registrar (), Gauhati High Court, Guwahati.
	&E), Assam, Beltola, Guwahati, with a copy of
Notification No. K.13018/01/2016	- US.II dated 10/11/2016.
25) The P.S. to Hon'ble Mr./Mrs. Justice	, Judge, Gauhati High
Court.	
25) The P.S. to Hon'ble Mr. Justice Ajit Bo	orthakur, Judge, Gauhati High Court.
26) The AOJ (Accounts), Gauhati High (Court, Guwahati with a copy of Notification No.
K.13018/01/2016-US.II dated 10	